	NUDERI V STATEN	IENT FOR DISPATCH	OF ORDERS	a company a sub-
	WEEKLY STATEMENT FOR DISPATCH OF ORDERS EXCISE APPEAL BRANCH			
	CESTAT, NEW DELHI-110066 FROM 16.01.2023 To 20.01.2023 ORDER NO. DATE OF			
				DATE ON
S/NO.	APPEAL NO.	ORDER NO.	ORDER OF	WHICH ORDER
			RECIVED	DISPATCHED
			FROM THE	DISTATCHED
			SPS TO	
			HON'BLE	
			PRESIDENT/	
			VICE	
			PRESIDENT/	
			MEMBERS	
		FINAL ORDER		
		Nill		
		MISC ORDER		
		Nill		
		I.O. ORDER		
		Nill		
				n
				2 2.1/23
				1 23.1.23
				Deputy Registrar
				Excise Branch-DB

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepated by: Vikash (UDC)